

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT**

Memo No 3189 /Qstt.

Dated :- 17/11/2017

It is hereby notified to all the candidates who have applied for the different posts for the Recruitment Examination of Hooghly Judgeship, 2017 vide **Employment Notice No.01/2017 dated 07/09/2017** that in case any candidate feels aggrieved for his/her name appearing in the **“List of candidates whose applications have been rejected”** with reasons for rejection being **“Fees Not Paid”**, in spite of payment of fees through online mode for the examination, he/she may appear personally at the **Office of the District Judge, English Department, Hooghly** with all testimonials including candidate's application form and bank statement showing deduction of the amount from his/her account, for redressal of his/her grievance, if any, **strictly from 21/11/2017 to 23/11/2017 in between 11.00 a.m. to 04.00 p.m.**

- **In case any candidate provides false information or furnishes forged document or “SBCollect Reference No” of some other candidate, in that event, penal action will be taken against him/her.**

Sd/-

District Judge-cum-Chairman,
District Recruitment Committee,
Judgeship of Hooghly.
dated: 17/11/2017